

(Rs. Crore)		
Sl. State No.	No. of Projects	Amount Sanctioned
19. Uttar Pradesh	8051	783.27
20. West Bengal	4039	183.68
TOTAL :	47613	5343.68

Projected GDP Growth

499. SHRI SANTOSH BAGRODIA: Will the Minister of FINANCE be pleased to state:

- (a) what is the projected GDP growth during the next two years, year-wise;
- (b) whether it is the same as projected by the R.B.I.; and
- (c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL): (a) to (c) The Ninth Five Year Plan (1997—2002) document (April 1999) has noted that the average growth rate of gross domestic product (GDP) projected for the last three years of the plan is about 7 per cent. The Reserve Bank of India does not make any official projection of GDP growth. Exemption to Co-operatives from Income-Tax

500. SHRI LALITBHAI MEHTA: Will the Minister of FINANCE be pleased to state:

- (a) whether the different High Courts have taken different views regarding the Section 80p(2)(a) 1 of the Income-tax Act, 1961 exempting co-operatives from Income-tax;
- (b) if so, the action taken to exempt co-operatives from Income-tax to promote co-operatives in the country; and
- (c) if no action is taken, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI V. DHANANJAYA KUMAR): (a) Yes, Sir. (b) As an incentive to promote co-operatives in the country,